

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6953 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, st21 November, 2019.

Sub:- Casual leave.

Ref:- Your note dated 15.11.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Mezivolu T. Therieh, District and Sessions Judge, Phek, Nagaland, for 2 (two) days on 21.11.2019 and 22.11.2019 with station leave permission, has been granted/rejected. The next senior most Judicial officer at the station will remain in charge of her Court and office in her absence.

Smti. Therieh may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 6954 /A. dtd. --- 21.11.19
Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rdas